

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 103
TP (Co. Act.)- 20(PB)/2024
Old CP No. 58/2014

IN THE MATTER OF:

M/s Trading Engineers International Ltd. Petitioner/Applicant
Vs.
M/s Gama Infraprop P Ltd. Respondent

Order u/S. 433(e)/433(f) of the Companies Act, 1956

Order delivered on 22.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner : None
For the Respondent : Adv. Rajat Sehgal and Adv. Samyak Jain

ORDER

This is the matter transferred from the Hon'ble High Court of Delhi on 05.03.2024.

When the matter was called, none appeared on behalf of the Petitioner. Mr. Samyank Jain, Ld. Counsel for the Respondent appears through VC.

For the appearance of Petitioner, list the matter again **on 02.07.2024.**

Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)